

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S CITRON INFRAPROJECTS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Citron Infraprojects Limited
2.	Date of incorporation of corporate debtor	09.01.2008
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai I
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17100MH2008PLC177616
5.	Address of the registered office and principal office (if any) of corporate debtor	97, Maker Tower F Cuffe Parade, Mumbai City, Mumbai, Maharashtra, India, 400005
6.	Insolvency commencement date in respect of corporate debtor	21.07.2026
7.	Estimated date of closure of insolvency resolution process	17.01.2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA. Sunil Kumar Kabra IBBI/IPA-001/IP-P01011/2017-18/11662
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 3rd Floor, Reegus Business Centre, New Citylight Road, Above Mercedes Benz Showroom, Bharthana-Vesu, Surat-395007; Email Id: jlnusco@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address same as mentioned in Sl. 9; Email Id.: ip.citroninfra@gmail.com
11.	Last date for submission of claims	Tuesday, 04.08.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of M/s Citron Infraprojects Limited on 21.07.2026.

The creditors of M/s Citron Infraprojects Limited are hereby called upon to submit their claims with proof on or before **Tuesday, 04.08.2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23.07.2026
Place: Surat

For **CITRON INFRAPROJECTS LIMITED**

IRP / RP
CA. Sunil Kumar Kabra
IRP in CIRP of Citron Infraprojects Limited
IBBI/IPA-001/IP-P01011/2017-18/11662

UPDATE (DOP)

Mr. Ramchandra Kisan Jayabhaye officially assumed charge as the Chief Postmaster General (CPMG) of the Maharashtra Circle on 9th July 2026.

An Indian Postal Service (IPoS) officer of the 1999 batch (352nd All India Rank), Mr. Jayabhaye brings over 25 years of corporate, banking, and administrative expertise to this leadership role. Before his recent promotion to CPMG, Maharashtra Circle, Mr. Jayabhaye was working as General Manager - Operations, PLI Directorate, New Delhi and centrally steered the development of the core IMS software to modernize Postal and Rural Life Insurance. Mr. Jayabhaye's decorated history of technological deployments, financial inclusion initiatives, and administrative leadership marks a progressive new chapter for the Maharashtra Circle.

UPDATE (IRCTC)

Shri Rahul Himalian Assumes Additional Charge as Chairman & Managing Director, IRCTC

Consequent upon the resignation of Shri Sanjay Kumar Jain as Chairman & Managing Director (CMD), Indian Railway Catering and Tourism Corporation Ltd. (IRCTC), the Ministry of Railways has entrusted the additional charge of the post of CMD, IRCTC to Shri Rahul Himalian, Director (Tourism & Marketing), IRCTC. A senior and distinguished officer of the Indian Railway Traffic Service (IRTS) from the 1999 examination batch, Shri Rahul Himalian has over 26 years of

rich and diverse experience in the Indian Railways and IRCTC. In his capacity as Director (Tourism & Marketing), he has been providing leadership to key departments including Tourism, Information Technology, Human Resource Development, Infrastructure, Administration and Rajbhasha. With the assumption of the additional charge of Chairman & Managing Director w.e.f 20/07/2026, Shri Rahul Himalian will lead the overall operations and strategic direction of IRCTC while continuing to discharge his responsibilities as Director (Tourism & Marketing). IRCTC extends its best wishes to Shri Rahul Himalian and looks forward to the organization reaching greater milestones under his leadership.

UPDATE (CR)

Central Railway to run 02 Ashadi Special Trains for Pandharpur

Central Railway will run 02 Ashadi Special trains to Pandharpur for the benefit of pilgrims attending the Ashadi Fair being held at Pandharpur. Train No. 01045 Special will leave Dadar at 12:50 hrs on 24.7.2026 and reach Pandharpur at 21:15 hrs Same day. Train No. 01046 Special will leave Pandharpur at 00:15 hrs on 26.7.2026 and reach Dadar at 11:45 hrs same day. Halts: Thane, Kalyan, Lonavala, Pune, Daund and Kurduwadi. Composition: Two AC-3 Tier, 10 Sleeper Class, 4 General Second Class and 2 Second seating cum Guard's brake vans Additional Special trains will also be run as per requirement to clear the extra rush of passengers during the Ashadi Fair. Passengers can also download RailOne app for booking of tickets. For detailed timings at halts of these special trains, please visit www.enquiry.indian-rail.gov.in or download NTES App.

UPDATE (CR)

Solapur Division of Central Railway Achieves Another Milestone in Freight Business with First Automobile Loading from Bhigwan Goods Shed

The Solapur Division of Central Railway has successfully commenced automobile loading from Bhigwan Goods Shed in a significant boost to freight business and customer-oriented logistics services. This marked the addition of a new stream of freight traffic for the Division. The first New Modified Goods (NMG) rake carrying automobiles was loaded on 19th July 2026 from Bhigwan to B.R. Transcon Limited Goods Cargo Terminal, Rangiya Division of Northeast Frontier Railway (NFR) in Assam's Kamrup district. The new automobile traffic is expected to contribute significantly to the Division's freight earnings. As many as 26 indents for automobile loading through NMG rakes have already been registered from Bhigwan to multiple destinations. The expected freight revenue from each rake is estimated to range between ₹16 lakh and ₹22 lakh, indicating immense potential for sustained freight growth and enhanced revenue generation. The successful commencement of automobile loading from Bhigwan reflects Solapur Division's sustained efforts to diversify its freight basket, enhance customer convenience and create new revenue opportunities through proactive business development initiatives.

Mastek **MASTEK LIMITED**
CIN No. L74140GJ1982PLC005215
Registered Office: 804/805, President House, Opp.C.N.Vidyalaya, Near Ambawadi Circle, Ahmedabad - 380 006.
Tel. No.: +91-79-2656-4337 • Fax No.: +91-22-6695-1331
E-mail: investor_grievances@mastek.com, Website: www.mastek.com

EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER ENDED JUNE 30, 2026 (₹ in lakhs)

Particulars	Quarter ended June 30, 2026 (Unaudited)	Quarter ended March 31, 2026 (Refer Note 2)	Quarter ended June 30, 2025 (Unaudited)	Year ended March 31, 2026 (Audited)
Revenue from operations	98,525	93,800	91,470	3,69,875
Net profit for the period/year (before exceptional items and tax)	13,846	14,896	12,070	55,134
Net profit for the period/year before tax (after exceptional items)	13,846	12,523	12,070	52,122
Net Profit for the period/year after tax and exceptional items	10,588	10,615	9,205	40,400
Total Comprehensive Income for the period/year [Comprising Profit / (Loss) for the period/year (after tax) and Other Comprehensive Income (after tax)]	11,095	19,671	12,984	60,253
Paid-up equity share capital	1,550	1,550	1,547	1,550
Other equity				2,97,635
Earning per Share (FV of Rs. 5 each)				
(a) Basic - ₹	34.16	34.25	29.75	130.45
(b) Diluted - ₹	33.93	34.01	29.50	129.50

Notes:-
1. Key data relating to Standalone Financial Results of Mastek Limited is as under:

Particulars	Quarter ended June 30, 2026 (Unaudited)	Quarter ended March 31, 2026 (Refer Note 2)	Quarter ended June 30, 2025 (Unaudited)	Year ended March 31, 2026 (Audited)
Revenue from operations	22,132	24,460	22,895	91,756
Net profit for the period/year (before exceptional items and tax)	2,821	8,367	5,709	26,538
Net profit for the period/year before tax (after exceptional items)	2,821	5,631	5,709	23,163
Net Profit for the period/year after tax and exceptional items	2,080	5,716	4,189	20,244
Total Comprehensive Income for the period/year [Comprising Profit / (Loss) for the period/year (after tax) and Other Comprehensive Income (after tax)]	3,139	5,054	2,961	18,497
Paid-up equity share capital	1,550	1,550	1,547	1,550
Other equity				85,234
Earning per Share (FV of ₹ 5 each)				
(a) Basic - ₹	6.71	18.44	13.54	65.37
(b) Diluted - ₹	6.66	18.31	13.43	64.89

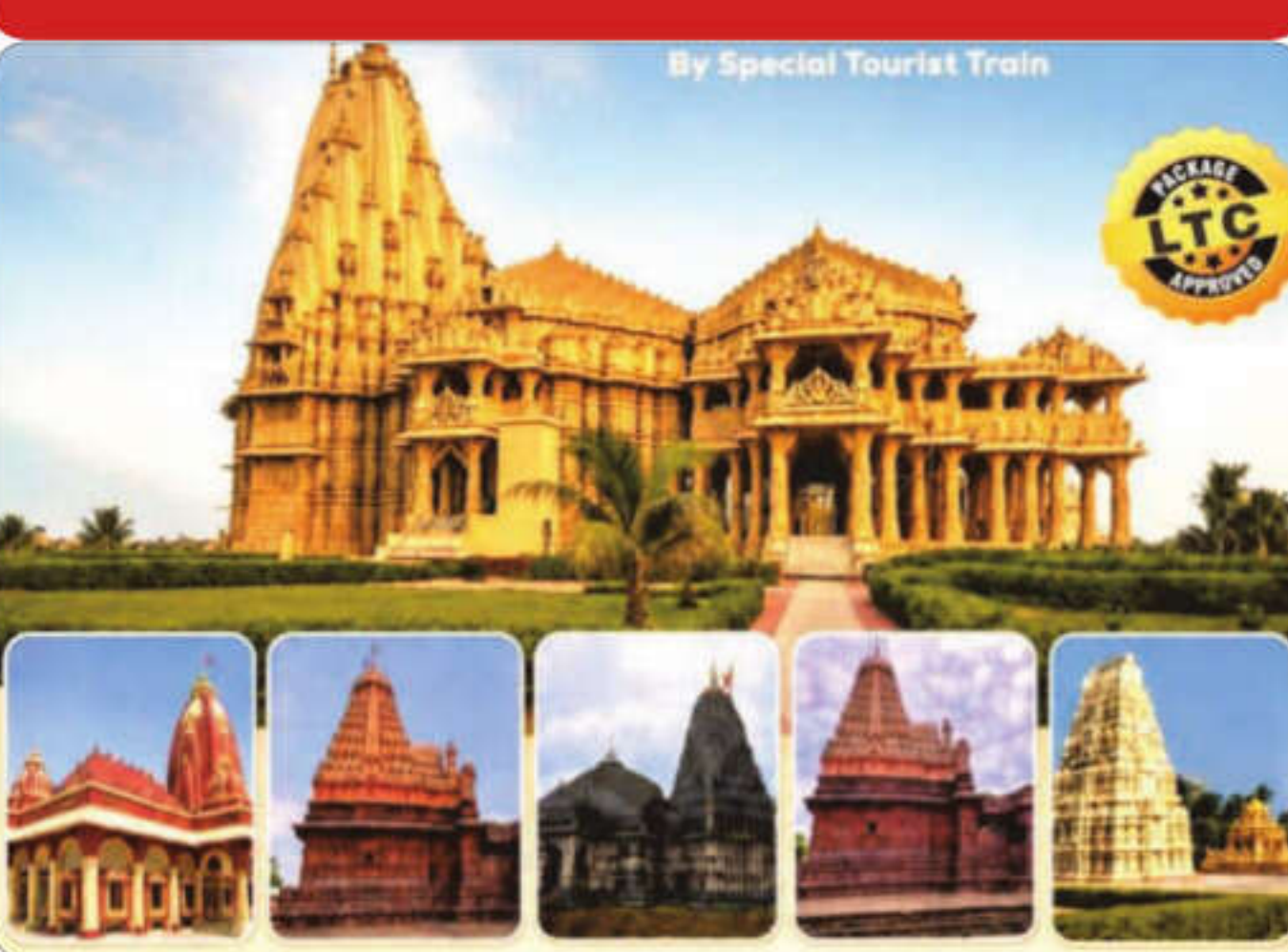
2. The above unaudited consolidated financial results ("Statement") of Mastek Limited ("the Holding Company / the Company") were reviewed and recommended by the Audit Committee and were thereafter approved by the Board of Directors at their respective meetings held on July 21, 2026. The statutory auditors have carried out a limited review of the Statement for the quarter ended on June 30, 2026. The figures for the quarter ended March 31, 2026 is the balancing figures between the audited figures for the year ended on that date and the year to date figures up to the end of third quarter of the financial year, on which auditors had performed a limited review.

For & on behalf of Board of Directors
Mastek Limited
sdl-
ASHANK DESAI
Chairman

Place : Reading, United Kingdom
Date : July 21, 2026

Adfactors 190/2026

CORPORATE BRIEFS



UPDATE (IRCTC/CR)

IRCTC's "Sapt Jyotirlinga Shraavan Special Yatra" Bharat Gaurav Tourist Train from Solapur

Indian Railway Catering and Tourism Corporation (IRCTC), a Navratna Public Sector Enterprise under the Ministry of Railways, has announced the launch of the "Sapt Jyotirlinga Shraavan Special Yatra" under the Bharat Gaurav Tourist Train initiative. The special pilgrimage train will commence its journey from Solapur on 11 August 2026, offering devotees a unique opportunity to undertake a spiritually enriching journey to some of India's most revered Jyotirlingas and pilgrimage destinations.

The 13 Nights/14 Days all-inclusive pilgrimage tour has been specially designed for devotees seeking a comfortable and hassle-free travel experience during the auspicious Shraavan month. The itinerary includes visits to Dwarkadhish Temple (Dwarka), Somnath Jyotirlinga (Veraval), Mahakaleshwar Jyotirlinga (Ujjain), Trimbakeshwar Jyotirlinga (Nashik), Grishneshwar Jyotirlinga (near Chhatrapati Sambhajnagar), and Mallikarjuna Jyotirlinga (Markapur). The tour package is priced at ₹24,050 per person for Economy Sleeper Class, ₹39,730 per person for Standard 3AC Class, and ₹52,400 per person for Comfort 2AC Class. Bookings are open on a first-come, first-served basis through the IRCTC Tourism portal.

UPDATE (MMRDA)

MMRDA Strengthens Last-Mile Metro Connectivity by Providing Direct Access to Large Commercial and Residential Developments Across the Mumbai Metro Network

The Mumbai Metropolitan Region Development Authority (MMRDA) is strengthening last-mile connectivity across the Mumbai Metro network by enabling direct access between Metro stations and adjoining commercial and residential developments. As a significant milestone, MMRDA has recently granted approval for direct Foot Over Bridge (FOB) connectivity between the Metro Station on Metro Line 4 and the Godrej commercial campus in Vikhroli. Under MMRDA's policy framework, commercial and residential developments seeking direct connectivity with Metro stations are required to pay a one-time, non-refundable development fee. The applicant bears the entire cost of designing and constructing the Foot Over Bridge and also pays 6% of the total construction cost towards MMRDA's supervision charges to ensure safe, seamless and technically compliant integration with Metro infrastructure. Under this initiative, MMRDA has received a ₹10 crore one-time, non-refundable development fee from Godrej & Boyce. In addition to the development fee, the company will bear the entire cost of constructing the Foot Over Bridge. The cheque was formally handed over to Dr. Sanjay Mukherjee, IAS, Metropolitan Commissioner, MMRDA, and other officials by Mr. Anup Mathew, Executive Vice President and Business Head, Godrej Enterprises Estates Division, Godrej Enterprises Group.

UPDATE (WR)

Western Railway Launches 'MANASWIN' For Frontline Employees

Western Railway's Mumbai Central Division, in association with Project

Mumbai, has launched 'Manaswin', a free mental health awareness initiative for its frontline employees. Organised under the guidance of Senior Divisional Commercial Manager, Mumbai Central Division. According to a press release issued by the Chief Public Relations Officer of Western Railway, Shri Vineet Abhishek, the inaugural session was held at UCC Hall, DRM Office, in the presence of Additional Divisional Railway Manager (Operations & Human Resources) and Divisional Commercial Manager (Passenger Marketing). Around 50 employees from the RPF, Commercial and Operating Departments participated in the session. The participants learnt simple breathing exercises to manage everyday stress and also took part in an energetic dance activity organised to help them relax and uplift their spirits. Complimentary mental health toolkits and smiley stress balls were also provided to the participants. The workshops will continue till 29th July, 2026, enabling the maximum number of frontline employees of Mumbai Central Division to benefit from the initiative.

UPDATE (ADANI ELECTRICITY)

Adani Electricity Intensifies Fight Against Power Theft, Reduces AT&C Losses in FY 2025-26

Adani Electricity continued its strong crackdown on power theft during FY 2025-26 by registering 486 FIRs and conducting 36,720 mass raids across its distribution area. A total of 5,897 power theft cases were booked, resulting in the recovery of 79.25 tonnes of illegal wires and the assessment of 19.82 million units of stolen electricity, valued at Rs. 43.39 crore. The company's sustained vigilance helped reduce Aggregate Technical & Commercial (AT&C) losses from 4.70% in FY 2024-25 to 4.46% in FY 2025-26, reinforcing Adani Electricity's position among India's best-performing power distribution utilities. The reduction in losses helped safeguard the interests of honest consumers and supports the delivery of reliable and affordable electricity. A spokesperson for Adani Electricity said, "Power theft is a criminal and non-bailable offence that places an unfair burden on honest, paying consumers and weakens power infrastructure. We remain committed to working closely with law enforcement agencies to curb power theft, protect our network, and further reduce AT&C losses through sustained vigilance and enforcement."

UPDATE (WR)

Western Railway Water Polo Players Shine At 79th Senior National Aquatic Championships 2026



The Indian Railway Water Polo Team delivered an outstanding performance at the 79th Senior National Aquatic Championships 2026 held in Chennai, securing the Gold Medal after an impressive display of skill, coordination and determination throughout the tournament. According to a press release issued by Chief Public Relations Officer, Western Railway, Shri Vineet Abhishek, the six Western Railway players who were part of the Indian Railway's team and instrumental in winning the Gold Medal are Ashwinikumar Kunde, Sarang Vaidya, Shreyas Vaidya, Bhushan Patil, Mandar Bhoir and Aditya Thete. Their commendable performance and valuable contribution played a significant role in the team's success at the prestigious national championship. Western Railway congratulates the entire Indian Railway Water Polo Team on this remarkable accomplishment and extends its heartfelt congratulations to the team.

DEVINSU TRADING LIMITED
2, Floor-1, Plot-90/94, Zaveri Mansion, Shaikh Memon Street, Zaveri Bazar, Kalbadevi, Mumbai, Maharashtra, 400002
Tel No. 9898069723; Website: www.devinsutrading.com
CIN: L51900MH1985PLC036383; E-mail: devinsutrading@gmail.com
ANNUAL GENERAL MEETING (AGM) NOTICE
Notice is hereby given that the 41st ANNUAL GENERAL MEETING (AGM) of the members of DEVINSU TRADING LIMITED ("the Company") will be held on **Thursday, the 13th day of August, 2026 at 11:00 A.M.** through **Video Conferencing (VC) or Other Audio-Visual Means (OAVM)**, to transact the businesses as set out in the notice of the AGM. In accordance with the relevant General Circular issued by the Ministry of Corporate Affairs and Securities and Exchange Board of India ("SEBI"), the Company will send the Notice of the 41st AGM along with its Annual Report 2025-26 through electronic mode only to those Members whose e-mail addresses are registered with the Company or Registrar & Transfer Agent and Depositories. The requirement of sending physical copies of the Notice of the AGM along with the annual report has been dispensed with vide MCA Circulars and the SEBI Circulars. The company has appointed MUFG Intime India Private Limited ("MUFG") (Formerly Link Intime India Private Limited) to provide its virtual platform for conducting the company's AGM through VCI/OAVM. The Annual Report of the company for the financial year 2025-26, inter alia, containing the notice of the AGM is available on the company's website at www.devinsutrading.com and also on the stock exchange website at www.bseindia.com. A copy of the same is also available on the website of MUFG at <https://instavote.linkintime.co.in>.
BOOK CLOSURE NOTICE AND E-VOTING
All the shareholders of the company are informed that the member's register of the company will be closed from Friday, 07th August, 2026 to Thursday, 13th August, 2026 (both day inclusive) for the purpose of AGM. The Cutoff date for providing E-voting is 06th August, 2026.
All the members are hereby informed that:
1. Electronic copies of the Notice of AGM have been sent to all the members whose email IDs are registered with the Company/ Depository Participant(s). The same is available on Company's website www.devinsutrading.com. The dispatches of Notice of AGM have been completed.
2. Members holding shares either in physical form or in dematerialized form, as on the cut-off date of 06th August, 2026, may cast their vote electronically on the business set out in the Notice of AGM through electronic voting system of MUFG from a place other than the venue of AGM ("remote e-voting"). All the members are informed that:
i. The Businesses as set out in the Notice of AGM may be transacted through voting by electronic means;
ii. The remote e-voting shall commence on Monday, the 10th day of August, 2026 at 09:00 hrs.;
iii. The remote e-voting shall end on Wednesday, the 12th day of August, 2026 at 17:00 hrs.;
iv. The cut-off date for determining the eligibility to vote by electronic means or at the AGM is 06th August, 2026.
v. Any person, who acquires shares of the company and become member of the company after the dispatch of the notice of AGM and holding shares as of the cut-off date i.e. 06th August, 2026 may obtain the login ID and password by sending a request at investor_helpdesk@in.mps.muvg.com. However, if a person is already registered with MUFG for e-voting then existing user ID and password can be used for casting vote; A person who is not a Member as on the Cut-Off Date should treat the Notice of the AGM for information purposes only;
vi. Members may note that: (a) the remote e-voting module shall be disabled by MUFG after the aforesaid date and time for voting and once the vote on a resolution is cast by the member, the member shall not be allowed to change it subsequently; (b) the facility for e-voting shall be made available at the AGM through e-voting and no ballot shall be provided as the meeting will be held through VCI/OAVM; (c) the members who have cast their vote by remote e-voting prior to the AGM may also attend the AGM but shall not be entitled to cast their vote again; and (d) a person whose name is recorded in the register of members or in the register of beneficial owners maintained by the depositories as on the cut-off date shall only be entitled to avail the facility of remote e-voting as well as voting at the AGM as instruction mention in Notice of AGM.
vii. In case of any queries or issued regarding e-voting, you may refer the Frequently Asked Questions (FAQs) and e-voting manual available at <https://instavote.linkintime.co.in> under help section or write an email to investor_helpdesk@in.mps.muvg.com.
For Devinsu Trading Limited
sdl-
Khushi Gangwani
Company Secretary & Compliance Officer
Place : Mumbai
Date : 22.07.2026

For Advertising in
TENDER PAGES
Contact
JITENDRA PATIL
Mobile No.:
9029012015
Landline No. :
67440215

ଓଡ଼ିଶା ବିଦ୍ୟୁତ ଶକ୍ତି ସଂଚାରଣ ନିଗମ ଲିମିଟେଡ୍
(ଓଡ଼ିଶା ସରକାରଙ୍କ ଦ୍ଵାରା ସଂଚାଳିତ)
Regd. Office: OPTCL Tech Tower, Janpath, Saheed Nagar, Bhubaneswar-751007

ODISHA POWER TRANSMISSION CORPORATION LIMITED
(A Government of Odisha Undertaking)

E-TENDER NOTICE NO.-CPC-27/2026-27
Odisha Power Transmission Corporation Limited (OPTCL), Bhubaneswar, invites bids under single stage two part bidding system from reputed bidder for providing facility management services (House-keeping & Sanitation) at OPTCL HQ, Bhubaneswar in e-tendering mode only. The estimated cost of the tender is **Rs. 93,77,488/-**. The last date & time of Submission of Bid Dt. 04.08.2026 up to 17:30 P.M.
The interested bidders may visit OPTCL's official website **<http://www.optcl.co.in>** and **www.tenderwizard.com/OPTCL** for detail specification.
Sd/-
HIPR-45/2026-27
Chief General Manager (CPC)
optcl.odisha optcl_odisha

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S CITRON INFRAPROJECTS LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	Citron Infraprojects Limited
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3. Authority under which corporate debtor is incorporated / registered	RoC-Mumbai I
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17100MH2008PLC177616
5. Address of the registered office and principal office (if any) of corporate debtor	97, Maker Tower F Cuffe Parade, Mumbai City, Mumbai, Maharashtra, India, 400005
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8. Name and registration number of the insolvency professional acting as interim resolution professional	CA. Sunil Kumar Kabra IBS/I/PA-001/IP-P01011/2017-18/11862
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 3rd Floor, Reegus Business Centre, New Citylight Road, Above Mercedes Benz Showroom, Bhamburda-Vesu, Surat-395007; Email id: jnuso@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address same as mentioned in SL 9; Email id: ipatroninfra@gmail.com
11. Last date for submission of claims	Tuesday, 04.08.2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) NA

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Date: 23.07.2026
Place: Surat
CA. Sunil Kumar Kabra
IRP in CIRP of Citron Infraprojects Limited
IBBI/I/PA-001/IP-P01011/2017-18/11862

